

>**Title:** Reported the message received from Rajya Sabha that at its sitting held on the 28th July, 1998, Rajya Sabha agreed without any amendment to the Electricity Laws (Amendment) Bill, 1998 passed by Lok Sabha on the 23rd July, 1998.

12.02 hrs.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 28th July, 1998 agreed without any amendment to the Electricity Laws (Amendment) Bill, 1998 which was passed by the Lok Sabha at its sitting held on the 23rd July, 1998."

12.02 1/4 hrs.

Standing Committee on Communications Fourth and fifth Reports

श्रीमती शीला गौतम (अलीगढ़): महोदय, मैं संचार संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेज़ी संस्करण) प्रस्तुत करती हूँ :-

(एक) डाक विभाग- संचार मंत्रालय से संबंधित अनुदानों की मांगों (१९९७-९८) के बारे में संचार संबंधी स्थायी समिति (ग्यारहवीं लोक सभा) के दसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही संबंधी चौथा प्रतिवेदन।

(दो) सूचना और प्रसारण मंत्रालय से संबंधित अनुदानों की मांगों (१९९७-९८) के बारे में संचार संबंधी स्थायी समिति (ग्यारहवीं लोक सभा) के बारहवें प्रतिवेदन में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही संबंधी पांचवा प्रतिवेदन।

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12.03 hrs.

STANDING COMMITTEE ON DEFENCE

Third, Seventh and Eighth Reports (Tenth Lok Sabha) and Second and Fourth Reports (Eleventh Lok Sabha)

SQN. LDR. KAMAL CHAUDHRY (HOSHIARPUR): Sir, I beg to lay on the Table the statements (Hindi and English versions) showing action taken by Government on the recommendations contained in the following Reports:-

(1) Third Report (Tenth Lok Sabha) on action taken on the recommendations contained in the Second Report of the Committee on Demands for Grants of Ministry of Defence for 1994-95.

(2) Seventh Report (Tenth Lok Sabha) on action taken on the recommendations contained in the Fourth Report of the Committee on Demands for Grants of Ministry of Defence for 1995-96.

(3) Eighth Report (Tenth Lok Sabha) on action taken on the recommendations contained in the Fifth Report of the Committee on 'Defence Research and Development - Major Projects'.

(4) Second Report (Eleventh Lok Sabha) on action taken on the recommendations contained in the Sixth Report of the Committee (Tenth Lok Sabha) on 'Defence Policy, Planning and Management'.

(5) Fourth Report (Eleventh Lok Sabha) on action taken on the recommendations contained in First Report of the Committee on Demands for Grants of Ministry of Defence for 1996-97.

12.03 1/2 hrs.

STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

Eighth, Ninth and Tenth Reports

SHRI KISHAN SINGH SANGWAN (SONEPAT): Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Urban and Rural Development:

- (1) Eighth Report on the Action Taken by the Government on the recommendations contained in the Second Report of the Standing Committee on Urban & Rural Development (Eleventh Lok Sabha) on Demands for Grants (1996-97) Department of Urban Employment & Poverty Alleviation (Ministry of Urban Affairs & Employment);
- (2) Ninth Report on the Action Taken by the Government on the recommendations contained in the Third Report of the Standing Committee on Urban & Rural Development (Eleventh Lok Sabha) on Demands for Grants (1996-97) Department of Wastelands Developments (Ministry of Rural Areas & Employment); and
- (3) Tenth Report on the action taken by the Government on the recommendations contained in the Fourth Report of the Standing Committee on Urban & Rural Development (Eleventh Lok Sabha) on Demands for Grants (1996-97) Department of Urban Development (Ministry of Urban Affairs & Employment).
